

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:36
ANSWERED ON:25.11.2014
VACANCIES IN POLICE DEPARTMENTS
Patil Shri Shivaji Adhalrao;Somaiya Dr. Kirit

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of posts are lying vacant in the police departments of various States in the country;
- (b) if so, the details thereof and the reasons therefor along with the number of posts lying vacant in the police departments, State/UT-wise including Maharashtra and strife torn States;
- (c) whether the Government has issued any advisory to the States and Police Departments in this regard;
- (d) if so, the details thereof and the reaction of the States and police Departments thereto; and
- (e) the other steps taken by the Government to fill all the vacancies in a time bound manner particularly in those States affected by communal violence, insurgency and naxalism?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 36 FOR 25.11.2014.

(a) & (b): Yes, Madam. As on 1.1.2013, against a total sanctioned strength of 22,09,027 posts of police personnel in various grades, only 16,60,666 personnel were in position leading to a shortfall of 5,48,361 personnel. State/Union Territory-wise details of sanctioned posts and vacancies is at Annex.

As 'Police' and 'Public Order' are State subjects, falling in Entry 1 and 2 of Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments to ensure adequate provision of police personnel in respective States. The Central Government has been advising the States to fill up the vacancies with a view to meet expectations of the people

(c) to (e): Yes, Madam. Ministry of Home Affairs vide its Advisory dated 9th September, 2014 has advised all the States / Union Territories to initiate a time bound action plan to fill up the existing vacancies in the State Police and review the existing sanctioned strength of Police personnel at all levels. The Advisory is available on the website of Ministry of Home Affairs under the caption "PM Division" (<http://mha.nic.in/policemodern>). Filling up of the vacancies in the Police will not only enhance their efficiency but will also strengthen and maintain a feeling of safety & security in the country by preventing crimes and upholding the law & order in the country.

As stated in reply to part (a) & (b) above, the responsibility for filling up of vacant posts in State Police rests with the respective State Governments. The Central Government has been advising the States to fill up the vacancies with a view to meet expectations of the people. Besides, the Ministry of Home Affairs has been through a Scheme for Modernisation of State Police Forces (MPF Scheme) providing assistance to supplement the efforts and resources of the State Governments in modernizing their police infrastructure and enhance their operational capability, especially for tackling the emerging challenges to internal security.